

**News regarding Zinc Monster attacks  
India in BHK**

3512. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his attention has been drawn to an Article published in Weekly 'Blitz' dated the 19th August, 1972 under the caption "Zinc monster attacks India"; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) M/s. Rio Tinto Zinc Consultants of U.K. were engaged by the Hindustan Zinc Ltd. in November, 1971, for the preparation of conceptual engineering study-cum-feasibility report for multi-metal deposit at Dariba-Rajpura. The report has been received and is under scrutiny by Hindustan Zinc Limited.

M/s. R.T.Z., U.K. is a firm of international repute in the lead-zinc industry. They also hold the patent for the 'Imperial Smelting Process' which is one of the alternative being considered in relating to the Dariba-Rajpura deposits for extraction of metals from the ores.

**Industrial Disputes**

3513. SHRI JYOTIRMOY BOSU: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the State-wise, purpose-wise and industry-wise industrial disputes in India year by year from 1969-70 to 1971-72;

(b) the State-wise number of disputes settled through conciliation, arbitration and bi-partite agreements;

(c) the State-wise number of strikes and lock-outs year by year from 1969-70 to 1971-72; and

(d) the State-wise number of workers involved and mandays lost due to strikes and lock-outs year-wise from 1969-70 to 1971-72?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d) Information is being collected.

**Working Population**

3514. SHRI JYOTIRMOY BOSU: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the State-wise number of working population as in 1961 and 1971;

(b) the State-wise proportion of working population to total population as in 1961 and 1971;

(c) the State-wise number of cultivators and agricultural labourers as in 1961 and 1971; and

(d) the State-wise proportion of cultivators and agricultural labourers to total agricultural labour force as in 1961 and 1971?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d) Four statements showing the information are laid on the Table of the House. (Placed in Library. See No. LT-3941/72).

**Raid by E.S.I.C. Staff on M/s Alduct India, Neredmet Village, Secunderabad**

3515. SHRI ONKAR LAL BERWA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the premises of Messrs. Alduct India, Neredmet Village, Secunderabad were detected and checked by some Inspectors of Employees State Insurance Corporation and Labour Office of Hyderabad on the 28th April, 1971;

(b) if so, whether this factory was registered under Factories Act and was violating all the labour laws; and

(c) whether the reports of the Inspectors have been examined; if so, the action taken in the matter?